

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-BA-69-2020**

Aniket Yallurkar

... Applicant

Versus

State of Goa & Anr.

... Respondents

Shri Kautuk Raikar, Advocate for the Applicant.

Shri Pravin Faldessai, Additional Public Prosecutor for the Respondents.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 2 NOVEMBER 2020****P.C. :**

The learned counsel for the applicant undertakes to serve notice on the office of the learned Advocate General.

2. Post the matter during vacation.

DAMA SESHADRI NAIDU, J.

NH